

1	2	3	4	5	6	7
10.	Karnataka	124.09	168.38	257.43	243.10	793.00
11.	Kerala	108.13	191.26	375.08	471.00	1145.47
12.	Madhya Pradesh	145.98	417.23	597.48	531.91	1692.60
13.	Maharashtra	166.69	102.30	312.95	358.38	940.32
14.	Manipur	29.47	68.60	125.80	102.69	326.56
15.	Meghalaya	27.54	31.09	99.15	115.48	273.26
16.	Mizoram	42.09	143.30	201.29	252.14	638.82
17.	Nagaland	21.00	115.68	202.08	11.63	350.39
18.	Orissa	58.20	256.52	459.94	714.82	1489.48
19.	Punjab	59.04	95.90	251.67	184.40	591.01
20.	Rajasthan	64.76	87.39	109.44	73.66	335.25
21.	Sikkim	58.82	197.74	232.90	16.75	506.21
22.	Tamil Nadu	109.17	302.50	388.27	236.30	1036.24
23.	Tripura	9.14	105.84	256.12	136.23	507.93
24.	Uttar Pradesh	174.94	604.76	663.88	893.11	2336.69
25.	West Bengal	105.58	183.50	547.25	620.95	1457.28
Total		2086.25	4934.66	7391.11	7310.15	21722.17

Union Territories

1.	Andaman & Nicobar Islands	13.02	8.65	9.52	104.40	135.59
2.	Chandigarh	2.87	8.41	7.40	7.55	26.23
3.	Dadra & Nagar Haveli	2.66	2.40	2.05	1.53	8.64
4.	Daman & Diu	0.50	1.00	0.90	-	2.40
5.	Delhi	20.68	64.24	142.49	51.77	279.18
6.	Lakshdweep	11.65	5.47	3.60	23.05	43.77
7.	Pondicherry	15.64	17.13	19.95	22.64	75.36
Total UTs		67.02	107.30	185.91	210.94	571.17
Grand Total		2153.27	5041.96	7577.02	7521.09	22293.34

Ethnic Violence at Kokrajhar

1559. SHRI SONTOSH MOHAN DEV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Asom Tea Tribes Students Association and other tea tribes bodies staged a hunger strike at Dispur on June 26, 1996;

(b) if so, the details thereof alongwith their demands;

(c) the total number of persons affected due to ethnic violence at Kokrajhar;

(d) the number of houses destroyed alongwith the number of persons living in the camps; and

(e) the amount of compensation paid to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) Yes, Sir.

(b) On June 26, 1996, from 0800 hrs to 1700 hrs., about 150 members of the tea tribe community under the banner of Assam Chah Janajati Mahila Samiti, Assam Chah Janajati Yuva Chhatra Parishad, Assam Tea Tribe Student Association and Chah Janajati swecha sevak Bahini resorted to hunger strike at Dispur. Their demands included, inter-alia, the following :-

- (i) To institute a judicial inquiry into the recent incidents of ethnic violence in Kokrajhar and Bongaigaon District.
- (ii) To ensure the safety and security of life and property of all sections of the people.
- (iii) To rehabilitate the people affected in the ethnic violence after proper survey and to pay compensation to the families of those killed, missing and injured.
- (iv) To initiate action to nab the culprits involved in the incidents.

(v) To set up police posts in the violence affected areas.

(vi) To form peace committee with leading members from different ethnic groups to maintain peace and tranquility amongst them by creating a congenial atmosphere

(c) and (d) According to the State Government 2,15,841 people were affected due to the ethnic violence in Kokrajhar and Bongaigaon districts. The exact number of houses damaged is yet to be ascertained. The affected persons took shelter in various relief camps.

(e) The State Government has sanctioned an amount of Rs 14.27 00.000/- as G.R. and R.G. to the affected people

Forests

1560. SHRI LALIT ORAON : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the total forest cover in the country at present, State-wise.

(b) whether the forest cover is decreasing gradually

(c) if so, the details thereof, and

(d) the number of schemes launched by the Government for the development of forests?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAT JAI NARAYAN PRASAD NISHAD) : (a) According to the State of Forest Report, 1993, the total forest cover of the country as per 1993 assessment is 640 107 sq km. The State-wise details of the forest cover as per 1993 assessment is enclosed as Statement-I.

(b) and (c) No, Sir. According to the State of Forest Report, 1993, the total forest cover of the country as per 1993 assessment has increased by 925 sq km in comparison to 1991 assessment.

(d) The various major schemes launched by the Government for development of forest is enclosed as statement II.

STATEMENT-I

Statewise forest cover as per Assessment year 1993
(in sq kms.)

S No	State/UTs	1993 assessment
1	2	3
1.	Andhra Pradesh	47,256
2.	Arunachal Pradesh	68,661
3.	Assam	24,508
4.	Bihar	26,587
5.	Goa	1,250
6.	Gujarat	12,044

1	2	3
7.	Haryana	513
8.	Himachal Pradesh	12,502
9.	Jammu & Kashmir	20,443
10.	Karnataka	32,343
11.	Kerala	10,336
12.	Madhya Pradesh	135,396
13.	Maharashtra	43,859
14.	Manipur	17,621
15.	Meghalaya	15,769
16.	Mizoram	18,697
17.	Nagaland	14,348
18.	Orissa	47,145
19.	Punjab	1,343
20.	Rajasthan	13,099
21.	Sikkim	3,119
22.	Tamil Nadu	17,726
23.	Tripura	5,538
24.	Uttar Pradesh	33,961
25.	West Bengal	8,186
26.	A & N Islands	7,624
27.	Chandigarh	5
28.	D & N Haveli	206
29.	Delhi	22
30.	Lakshadweep	-
31.	Pondicherry	-
Total		640,107

STATEMENT-II

List of major schemes launched by the Government for Development of Forests

(a) Ministry of Environment and Forests

1. Integrated Afforestation and Eco-Development Project Schemes.
2. Area Oriented Fuelwood and Fodder Project Schemes.
3. Non-Timber forest produce including Medical Plants Schemes.
4. Grants-in-aid to Voluntary Agencies.
5. EcoTask Force.
6. Development of National Parks and Sanctuaries.
7. Associations of Schedule Tribes and Rural Poor in the Regeneration of degraded forests.

(b) Ministry of Rural Areas and Employment

1. Integrated Wastelands Development Projects Scheme.